

21

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 08.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or<br>C.A. No. | T.P. No. | Purpose                                   | Section | Name of the Parties<br>M/s. / Mr.           |
|-------------------------|----------|---|---------|---|
| CA(CAA)<br>No.59/BB/17  | -        | For compliance<br>of office<br>objections | 230-232 | Chiltren Clinical Research India<br>Pvt Ltd |

---

| SL. NO. | NAME (IN CAPITAL)<br>& PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|-------------------------------------|------------------------|-----------|
|---------|-------------------------------------|------------------------|-----------|

---

**ORDER**

Matter is listed today for compliance and objections. No representation for petitioner. Registry to issue notice to the petitioner for compliance. List it on 25/09/2017.

  
**MEMBER(J)**

  
**MEMBER(T)**